

ASSAM ACT II OF 1953  
THE ASSAM APPROPRIATION (No.I) ACT, 1953

( Passed by the Assembly )

(Received the assent of the Governor on the 24th March 1953)

[Published in the Assam Gazette, Extraordinary, dated 25th March 1953]

An

*Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1953.*

Be it enacted by the Assam Legislative Assembly as follows :—

Short title.

1. This Act may be called the Assam Appropriation (No.I) Act, 1953.

Issue of  
Rs.1,25,25,453  
out of the  
Consolidated  
Fund of  
the State of  
Assam for  
the year  
1952-53.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of one crore, twenty-five lakhs, twenty-five thousand, four hundred and fifty-three rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1953 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1953.

SCHEDULE

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
2	Charges on account of Land Revenue	88,519	...	88,519
4	Charges on account of Stamps ...	1,500	...	1,500
5	Charges on account of Forests ...	1,53,245	...	1,53,245

[Price anna 1 or 1 d.]



## SCHEDULE—contd.

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
6	Charges on account of Registration	2,700	...	2,700
7	Charges on account of Motor Vehicles Taxation Act.	6,80,805	...	6,80,805
8	Charges on account of Other taxes and duties.	15,642	...	15,642
9	Charges on account of Navigation, Embankment and Drainage Works.	7,44,510	...	7,44,510
	Charges on account of Capital Outlay on construction of Irri- gation, Navigation, etc., works.	1,50,000	...	1,50,000
10	Charges on account of General Administration.	3,28,239	67,957	3,96,196
11	Charges on account of Administra- tion of Justice.	2,27,675	...	2,27,675
12	Charges on account of Jails and Convict Settlements.	41,643	...	41,643
13	Charges on account of Police ...	13,43,739	...	13,43,739
16	Charges on account of Education	6,82,237	...	6,82,237
17	Charges on account of Medical ...	11,097	...	11,097
18	Charges on account of Public Health.	30	...	30
19	Charges on account of Agriculture	20,878	...	20,878
20	Charges on account of Veterinary	2,526	...	2,526
22	Charges on account Co-opera- tion—Rural Development.	22,174	...	22,174
23	Charges on account of Industries and Supplies—Sericulture and Weaving.	23,364	...	23,364
24	Charges on account of Cottage Industries.	23,468	...	23,468
	Charges on account of Capital Outlay on Industrial Develop- ment.	10,00,000	...	10,00,000
26	Charges on account of Miscella- neous Departments.	1,12,127	...	1,12,127
27	Charges on account of Civil Works	15,02,309	5,500	15,07,809
29	Charges on account of Revenue Expenditure on Electricity Schemes.	30,000	...	30,000
31	Charges on account of Famine Relief.	17,367	...	17,367
32	Charges on account of Territorial and political pensions, "55.—Sup- erannuation Allowances etc."	91,637	...	91,637
33	Charges on account of Stationery and Printing.	500	...	500



SCHEDULE—*concl'd.*

(1) Grant No.	(2) (Services and purposes) Major Heads	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
34	Charges on account of Miscellaneous.	15,49,455	1,72,175	17,21,630
36	Charges on account of Extraordinary charges.	10,41,000	...	10,41,000
	Charges on account of Community Development Projects.	7,30,144	...	7,30,144
41	Charges on account of Capital account of other Provincial Works outside the Revenue Accounts.	14,000	...	14,000
43	Charges on account of Capital Outlay on Schemes of State Trading.	10,92,291	...	10,92,291
44	Charges on account of Loans and Advances.	5,35,000	...	5,35,000
Grand total ...		1,22,79,821	2,45,632	1,25,25,453